

honarium to Cook-cum-Helpers; role of Teachers in the scheme; tasting of meal by teachers, parents and community; testing of meals; contingency plan; calculation of the Body Mass Index (BMI) of children etc. The reports of JRMs are shared with concerned States and UTs for taking suitable action on the findings and recommendations.

G-20 summit meeting

*162. DR. T. SUBBARAMI REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Prime Minister had recently attended the G-20 summit meeting;
- (b) if so, when the G-20 declaration was made and what were the themes on which it was focused;
- (c) whether the leaders have called for improving the world trading system and if so, the details thereof;
- (d) whether India has offered to host G-20 summit in 2022; and
- (e) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRIMATI SUSHMA SWARAJ):

- (a) Yes.
- (b) G-20 Leaders' declaration was adopted by the G20 Leaders on conclusion of Summit on 1st December, 2018.

The Summit was held under the overarching theme of 'Building consensus for fair and sustainable development'. The Focus of Argentina's G-20 Presidency was on Future of Work; Infrastructure for development; A sustainable food future; and Gender mainstreaming strategy across G-20 agenda.

G-20 Leaders' declaration includes commitment to use all policy tools to achieve strong, sustainable, balanced and inclusive growth and use of Monetary policy to ensure price stability. Leaders recognised importance of disaster resilient infrastructure.

The Leaders committed to improve a rules-based international order. There was call for portable social protection systems. The Declaration stresses on skills development, quality education especially of girls, and bridging the digital divide.

The declaration calls for Food Security, and sustainable agriculture. The need for stronger Health Systems, ending HIV/AIDS, tuberculosis and malaria and use of traditional medicines has been stressed.

The declaration calls for increased cooperation in tackling economic crime and return of offenders and asset recovery.

The Leaders condemned terrorism in all its forms and manifestations and called for full implementation of The Hamburg G-20 Leaders Statement on Countering Terrorism.

(c) G20 Leaders, in their Declaration, have stated that International trade and investment are important engines of growth, productivity, innovation, job creation and development. The Leaders have recognized the contribution that the multilateral trading system has made to that end. The Leaders, while recognizing that the system is currently falling short of its objectives and that there is room for improvement, have extended support for the necessary reform of the WTO to improve its functioning.

(d) and (e) India proposed hosting G-20 Summit in 2022 in India. This was welcomed by other G-20 countries.

Complaints on MD, Kendriya Bhandar

*163. SHRI RAM KUMAR KASHYAP: Will the PRIME MINISTER be pleased to state:

(a) whether Section 108 (1) (iii) of the Multi State Cooperative Societies Act, 2002 provides that books of account and other books and papers of every multi-State co-operative society shall be open for inspection during business hours by the members of the society;

(b) whether Government and CVO, Kendriya Bhandar has received complaints that the Managing Director, Kendriya Bhandar is not allowing the members to exercise their said powers; and

(c) if so, the action taken by Government and CVO, Kendriya Bhandar in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) Yes Sir.

(b) As informed by Kendriya Bhandar, a request for inspection of records concerning elections held on 06.09.2017 was received by Managing Director, Kendriya Bhandar in June, 2018 from a member. Subsequently, the member had requested Central Registrar of Cooperative Societies in September, 2018 to direct Managing Director, Kendriya Bhandar to fix the date of inspection. Since, the information sought by the member was not available with the Managing Director, Kendriya Bhandar, the same